

[Dr. Karan Singh]

it is humanly possible, it is my responsibility to see that the deficiencies are removed. I can assure the hon. Members of the hon. House that whatever possible that can be done within the limitations of our resources, both financial and human, will be done in order to improve the situation.

SHRI JYOTIRMOY BOSU: Dr. Karan Singh, I want to say once again that you want to run away from the main issues. You have not covered any of the points raised by us, because you have got too many skeletons in your cupboard. You were talking of the future; not of the present and the past. It does not make any difference to us (*Interruptions*).

MR. DEPUTY-SPEAKER: Order, please.

19.14 hrs.

PERSONAL EXPLANATION BY MEMBER

SHRI BHAGWAT JHA AZAD (Bhagalpur) Sir, under rule 357, I wish to make the following personal explanation

A section of the press like *Patriot* and *Nav Bharat Times* has published a distorted version of my participation in the Lok Sabha on 8th August, 1973. The *Patriot* dated 9th August, 1973 has published on page 9 as follows:

"He"—meaning myself—"said he would in return challenge Mr. Bosu to prove his charge that 'my leader' (Mr L. N. Mishra) has

topped the Kedar Pandey Ministry in Bihar with the help of money bags."

The *Nav Bharat Times*, on 9th August, 1973, has also published at page 1, as:

इस के विपरीत में ज्योतिर्मय उस को चुनौती देता है कि वह अपना आरोप प्रमाणित करे कि 'मेरे नेता' (श्री ललित नारायण मिश्र) ने धन की रथियों के सहारे केदार पण्डे सरकार को गिरा दिया।

As is evident from the proceedings, I did not mention any such thing even remotely. I referred to Shri Uma Shankar Dixit as 'my leader' Shri L N Mishra is my colleague and never my leader

These sections of the press have put in my mouth distorted version. I hope they will publish suitable contradiction

MR. DEPUTY-SPEAKER: I also had the occasion to go through the proceedings this morning. I do not think there was anything anywhere in the record to indicate that Shri Bhagwat Jha Azad has made 'his kind of statements as reported in these papers. It is quite possible however, that the papers might have misheard him in the din and confusion, and we would expect that they would publish a suitable correction

19.15 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, August 10, 1973/Sravana 19, 1895 (Saka)